COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

IA NOs. 470 & 471 OF 2017 IN DFR NO. 1787 OF 2017

Dated: 25th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Dr. Bharat Jhunjunwala ... Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Ankur Sood

Mr. Gaurav Ray Mr. Uday Bedi Ms. Romila Mandal

Counsel for the Respondent(s) : Mr. C.K. Rai

Mr. Umesh Prasad for R-1

ORDER

(IA NO. 470 OF 2017 – Delay in filing)

And
(IA NO. 471 OF 2017 – Waiver of court fees)

Issue notice to the Respondents returnable on 23.08.2017. Dasti, in addition, is permitted.

List the matter on <u>23.08.2017</u>.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson